

RECORD OF PROCEEDINGS

Writ Petition(s) (Civil) No(s). 698/2022

NEERAJ SALODKAR

Petitioner(s)

VERSUS

BAR COUNCIL OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION and IA No.123034/2022-PERMISSION TO APPEAR AND ARGUE
IN PERSON)

Date : 17-03-2023 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE S. RAVINDRA BHAT
HON'BLE MR. JUSTICE DIPANKAR DATTA

For Petitioner(s) Petitioner-in-person

For Respondent(s) Ms. Radhika Gautam, AOR

Dr. Ram Sankar, Adv.
M/S. Ram Sankar & Co, AOR
Mr. G Jai Singh, Adv.
Ms. Sujatha Baghthi, Adv.
Mr. Raj Kumar Mahto, Adv.
Ms. R V Shaarumathi, Adv.
Mr. Viswanathan Iyer, Adv.
Mr. Vasantha Kumar A., Adv.Ms. Tatini Basu, AOR
Mr. Byrapaneni Suyodhan, Adv.
Mr. Kumar Shashank, Adv.Mr. Narender Hooda, Sr. Adv.
Mr. Shaurya Lamba, Adv.
Ms. B. Deswal, Adv.
Dr. Surender Singh Hooda, AOR
Mr. Shaurya Lamba, Adv.UPON hearing the counsel the Court made the following
O R D E R

It is submitted that the list of senior advocates willing to guide students under internship who have 10 years experience during the vacation period is being prepared and

would be published shortly.

The Bar Council of India has also placed on record a letter requiring the Secretaries of all the State Bar Councils to compile their lists within 15 days. Same is taken on the record.

List after six weeks.

(NEETA SAPRA)
COURT MASTER (SH)

(MATHEW ABRAHAM)
COURT MASTER (NSH)